GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED NO- †4081 TO BE ANSWERED ON- 28/03/2022

AMENDMENT IN ST ORDERS (AMENDMENT) ACT, 1976

†4081. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Hindi equivalents for the words "Lohara" "Lohra" mentioned at serial number 22 under the Scheduled Tribes (STs) orders (Amendment) Act, 1976 are mentioned as "Lohar" and "Lohara" and if so, the details thereof;

(b) whether the matter has become more complex due to Amendment Act, 48 of 2006 and if so, the details thereof;

(c) whether in the amendment of 2006 in STs Orders (Amendment) act, 1976 the words "Lohara" has been translated as "Lohar" in Hindi and if so, the details thereof;

(d) whether the office memorandum dated 14.06.2016 of the Ministry of Tribal Affairs which has put a stay on act-II mentioned that "Lohar" caste shall be included in the list of STs by issuing a clear notification while taking out the act 48/2006;

(e) if so, the details thereof; and

(f) if not, reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a):As per Scheduled Tribes (STs) orders (Amendment) Act, 1976, "Lohara", "Lohra" communities are listed at Sl. No. 22 in STs list of Bihar. These communities have been translated as "लोहार", "लोहरा" in Hindi.

(b) & (c): Hindi version of Lohara has been corrected as लोहारा from लोहार vide "The Constitution (Scheduled Tribes) Order (Amendment) Act, 2006 (No.48 of 2006).

(d) to (f): - Ministry of Tribal Affairs issued clarification vide O.M. dated 14/06/2016 regarding Repealing and Amending (Second) Act 2015 (19 of 2015) dated 14.5.2016 and Repealing and Amending Act, 2016 (23 of 2016) dated 9.5.2016 by virtue of which 11 numbers of Scheduled Castes and Scheduled Tribes orders (Amendment) Acts were repealed. The O.M. clearly mentions that revision of Scheduled Tribes list made by virtue of these 11 Acts (which also includes Act 48 of 2006) will not be affected by repealing of these Acts.
